

**Central Administrative Tribunal
Principal Bench
New Delhi**

**CP No.559/2017
In
OA No.2965/2014**

New Delhi, this the 10th day of April, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sunil Kumar
Age-29 years
S/o Shri Surajmal
R/o VPO –Bass, Akbarpur
The-Hansi, Haryana-125042. Petitioner

(By Advocate:Shri Sachin Chauhan)

Versus

1. Shri Ashim Khurana
Chairman
S.S.C.
Block No.12, CGO Complex
Lodhi Road, New Delhi – 3.
.... Respondents.
2. Shri Amulya Patnaik
Commissioner of Police
Delhi Police
Police Headquarter
MSO Building, New Delhi. Respondents.

(By Advocate: Shri Rajnish Prasad for R-1
Shri Pradeep Singh Tomar for Ms. Sangita Rai for R-2)

ORDER (ORAL)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Heard learned counsel for the parties.

2. Shri Rajnish Prasad, learned counsel submitted that respondent no.1 has already sent dossiers of selected candidates to the Department for appointment.

3. In view of the above, we close this CP with liberty to the petitioner to revive the CP, if any grievance survives against respondent no.2. Notices are discharged. No costs.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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